

3

OA 686/92

Serial
No. of
OrderDate of
Order

Order with Signature

3

17.5.93

Mr. Ashok Misra, learned Sr. Std. Counsel prays for some time to file counter. Prayer is allowed. Counter be filed by 30.5.93 and the matter may come upon 31.5.93 for Admission & Hearing.

Vice-Chairman

6.5.93

Case Closed. Judgment reserved on Per Jhi order Passed on 21.5.93 in OA 683/92.

Vice Chairman
8/3/93
Member (Mr.)

18.6.93

Judgment is pronounced in open Court vide separate sheets attached to the Case record of OA 683/92. This application is accordingly disposed of being the parties to be under @ Mrs.

Vice-Chairman
8/3/93
Member (Mr.)

8 20-7-93

M.A. 443/93

Mr. Ashok Misra, Learned Senior Std. Counsel prays for some time to implement the Judgment dated 18.6.93 passed in the original application, after obtaining permission from the higher authority. Prayer allowed. Judgment be implemented by 24.8.93 positively. Misc. case is disposed of accordingly.

8/3/93
Member (Mr.)